

**CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH**

OA/020/95/2017

HYDERABAD, this the 22nd day of January, 2020

**Hon'ble Mr. Ashish Kalia, Judl. Member
Hon'ble Mr. B.V. Sudhakar, Admn. Member**



A Krishna Rao, L. F.M ,Cin 85405b
S/o:Bapanayya(Late) , (Age 56 Years)
R/O,D.No: 65-3-265, Exô Service Men Colony,
Sriharipuram, Malkapuram Post,
Visakhapatnam-530011.

- 2 S.P Prashad, L.F.M ,Cin 85627
s/o: Muraharirao (Late),Age: 56 Years
R/o D.No: 28-106-7/2,Dayal Nagar,
Peda Gantyada, Gajuwaka Post,
Visakhapatnamô 530044.
- 3 K.S. Raju, L.F.M, Cin 85632w
S/o: Satyanarayana Raju (Late),Age: 56 Years
R/o. D.No: 6-3-4/1, Drivers Colony,
L.B.S Nagar, Old Gajuwaka Fgst,
Visakhapatnam- 530026.
- 4 N. Laxmayya, L.F.M, E.D.P 3356
S/o: Appanna (Late) (Age: 57 Years)
R/o D.No: 39-34-77, Ambedkar Colony,
Marripalem Rd,Visakhapatnamô 530018.
- 5 P.D.V.Prashad ,L.F.M, E.D.P 3357
S/o: P.S.N. Kumar (Late), (Age:58 Years)
R/o D.No: 1-52, M.E.S Colony
Chamalapalli, Via Vepagunta,
Visakhapatnamô 530047
- 6 Kodi Kalyanam, L.F.M ,Cin 84547b
S/o: K. Kondayya (Late) (Age: 53 Years)
R/o D.No: 36-94-278/5, Arundathi Nagar,
Kancharapalem,Visakhapatnamô 530008.
- 7 P. Apparao, Lem, Cin 85198h
S/o: Pbangaravva (Late),(Age: 53 Years)
R/o D.No.6-15/2 Opp: M.E.S Colony
Seshadri Nagar, Laxmipuraivi Road,
Visakhapatnam-530047.

8 Ch. Achanna, L.F.M ,Cin 83397
 S/o: Ch Tata (Late) (Age: 56 Years)
 R/o D.No: 20-70-50, Plot N0304, Sri Satya Enclave,
 Assi Papa Street, Changalarao Peta,
 Visakhapatnam-530001.

9 C.H.N Murthy , L.F.M, E.D.P 3353
 S/o Apparao(Late), (Age: 57 Years)
 R/o D.No: 20-60-6/B, Down Relli Street,
 Near A.V.N College Road,
 Visakhapatnam-530001.

10 P. Sankar Rao ,L.F.M, Cin 85625
 S/o; Gurumurthy (Late), (Age: 55 Years)
 R/o Plot No: 15, Llc Colony, Gollavanipalem,
 Pendurthi Nagar,Visvakapatnam 530047

11 N.Satvanarayana,L.F.M,Cin 84622
 S/o Chinna Ramulu,(Age 58 Years)
 R/o E D.No:19-34/1chandra Nagar, , ÷
 Gopalapatnam Post,
 Visakhapatnam-530027

12 B Koteswar Rao, L.F.M, S/o Appala Naidu,(Age 52 Years)
 R/o Qt P/33/9 Ashoka Park,Kancharpalem Post
 Visakhapatnam-530008. ... Applicants

(By advocate: Mrs. Anita Swain)

Vs

1.The Union Of India,
 Rep by its Secretary, Ministry of Defence,
 South Block,New Delhi,110011.

2 The Chief of Naval Staff,
 Integrated Headquarters, Ministry of Defence,
 Sena Bhavan, PO. DHQ,
 New Delhi-110011,

3.Flag Officer-Commanding in Chief.
 Head quarter Eastern Naval Command,
 Naval Base, Visakhapatnam,530008.

4.Admiral superintendent, Naval Dockyard,
 Naval Base, Visakhapatnam, 530008.

i Respondents

(By advocate: Mrs. K. Rajitha, Sr. CGSC)

OR D E R (ORAL)

Hon'ble Mr. Ashish Kalia, Judl. Member



Heard the learned counsel for the applicants. None appeared for the respondents. Right to file reply has already been forfeited.

2. The applicants are seeking consideration of their initial service on casual basis for the purpose of granting ACP/ MACP benefit. Learned counsel for the applicant has drawn our attention to the order dated 9.9.2016 of this Tribunal in O.A. No.826/2016 as well as the judgement of the Hon'ble High Court of Punjab & Haryana in W.P. No.24314 & 24944/2008. The operative portion of the order of this Tribunal in O.A. No.826/2016 is as under:

67. In view of the above position, we direct the respondents to extend the benefit of ACP/ MACP Schemes by counting applicants' service from the date of their initial appointment as was given to the applicants in O.A. No.451/2011, provided the applicants herein stand on the same footing. Time granted for compliance is three months from the date of receipt of a copy of this order.ö

3. We have no hesitation to hold that the applicants' adhoc service is to be counted for the purpose of ACP alone. The respondents are directed to extend the benefit to the applicants within 90 days from the date of receipt of this order. The O.A. is disposed of. No order as to costs.

**(B.V. SUDHAKAR)
ADMN. MEMBER**

**(ASHISH KALIA)
JUDL. MEMBER**

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